

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 324 of 2013 &
I.A. No.423 of 2013**

Dated : 24th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Shree Renuka Sugars Ltd. Appellant(s)

Versus

Hubli Electricity Supply Co. Ltd. & Anr. Respondent(s)

**Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Kush Chaturvedi
Mr. Shubhranshu Padh
Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.1**

ORDER

Mr. Anand K. Ganesan, the learned counsel for the Respondent No.1 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 10.03.2014 after serving copy on the other side.

Post the matter on **24.03.2014.**

**(Rakesh Nath)
Technical Member
Ts/pr**

**(Justice M. Karpaga Vinayagam)
Chairperson**